# CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.395/2019 This the 18<sup>th</sup> day of June, 2019

CORAM: - R. VIJAYKUMAR, MEMBER (A).
R. N. SINGH, MEMBER (J).

- 1. Tushar Tanji Kaphale,
  S/o Tanaji Khundu Khaple,
  S/o Age 26, Occ: unemployed,
  R/o Godavari Chawl No.1,
  R.No.3, Gaondevi Mandir,
  At Mharal, Taluk Kalyan
  Varap, dist.
  Thane-Maharashtra-421301.
- 2. Pankaj Ramdas Suryawanshi S/o Suryawanshi Ramdas Lotu Age 25 yrs, Occ; Unemployed R/o Muktanand Colony, N/R Wadhe, STD Plot 34, BH Suhas Hotel Bhusawal, Dist Jalgoan Maharashtra 425 201.
- 3. Nilesh Arvind Trihuvan
  S/o Tribhuvan Arvind,
  Age 29 yrs, occ: unemployed
  Ramabai Nagar,
  More Chawl, Manmad, Tal.
  Nandgaon, Dist Nashi 423104,
  presently residing at
  A/406 Pushpa Jagirdar Hari
  Vaibhav Building, Phase/II near
  Vastu park, chacak Mala jai
  Bhavan Road, Nasik road 422101
  Maharashtra.
- 4. Pavan Kumar, S/o Ganga Prasa Shukla, Age Occ: unemployed R/o Village Mahdeeh, Dawarpar Dist. Gorakhpur UP Utter Pradesh -273016.

- 5. Harshala Uday Sagvekar,
  D/o Uday Sugvekar, Age 31 yrs,
  Occ:unemployed
  R/o A/5 232 NCH colony, Powai
  Kanjurmarg West, Mumbai
  Maharashtra-400078.
- 6. Asmita Anant Patil, D/o Anant Patil, Age 29 yrs, Occ: unemployed R/o 48/3, Bhai Bhandarkar Macchimar Vasahat, Badhwar Park, Colaba, Mumbai-Maharaqshtra-400005.

Applicants.

## (By Advocate Ms. Anita Swain)

#### VERSUS.

- The Union of India, Rep by its Secretary, Ministry of Defence, South Block, New Delhi-110011.
- The Chief of Naval Staff, For Principle Director of Civilian Personnel, Integrated Headquarters, Ministry of Defence (Navy), Sena Bhavan, PO, DHQ, South Block, New Delhi-110011.
- 3. The Flag Officer Commanding in Chief, (CCPO), Command Civilian Personnel Officer, Headquarter Western Naval Command, Shahid Bhagat Singh Road, Mumbai-400001.
- 4. The Admiral Superintendent, Naval Dockyard, Shahid Bhagat Singh Road, Lion Gate, Mumbai-400023.

... Respondents

#### ORDER

### Per: R. Vijaykumar, Member (A)

- 1. When the case is called out, Ms. Anita Swain, learned counsel appeared for the applicant.
- 2. Heard her.
- 3. After arguing for some time, the learned counsel for the applicant seeks permission to withdraw the OA with liberty to avail appropriate legal remedies.
- 4. In view of the aforesaid, the OA is dismissed as withdrawn with liberty as aforesaid.
- 5. No order as to costs.

(R. N. Singh)
Member (J)

(R. Vijaykumar) Member (A)

V.

26/19

